

ITEM NO.1

COURT NO.6

SECTION XVII

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 5647-5648 OF 1997

BHARAT COKING COAL LTD

Appellant (s)

VERSUS

M/S.ANNAPURNA CONST.

Respondent(s)

(Office report for direction with award)  
(FOR FINAL DISPOSAL)

Date: 11/01/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Mr. Ajit Kumar Sinha,Adv.

For Respondent(s) Mr. Santosh Mishra,Adv.  
Mr. Shivmangal Sharma,Adv.  
Ms. Sharmila Upadhyay,Adv.

UPON hearing counsel the Court made the following  
ORDER

List for final disposal on 16th January, 2008.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER